GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1471 TO BE ANSWERED ON 01/08/2025

PERFORMANCE OF e-NAM PLATFORM

1471. SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total value of trade conducted through electronic National Agriculture Market (e-NAM) during the last five years;
- (b) whether the volume of inter-State trade on e-NAM platform has declined in Financial Year 2025, if so, the details thereof;
- (c) the total number of mandis, traders, Farmer Producer Organisations (FPOs), commission agents and farmers currently registered on e-NAM platform;
- (d) whether Government acknowledges that inter-State and inter-mandi trade remain minimal despite onboarding of over 1,400 mandis, if so, the details thereof; and
- (e) the steps to address the logistical gaps that are hindering inter-State trade, including partnerships with logistics and value-added service providers?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

- (a): From 1st April, 2020 to 31st March, 2025, trade worth Rs.3,20,766 Crore has been conducted through electronic National Agriculture Market (e-NAM).
- (b) to (d): The inter-state trade volume on the e-NAM platform was 18,005 MT in 2023-24 and 3,935 MT in 2024-25. In 2025-26, till date 472.62 MT of inter-state trade has taken place on e-NAM. Agriculture Marketing is a State subject. It is essential for States to take proactive steps to liberalize trading licenses within their jurisdiction in order to boost inter-state trade. Some States have eased licensing norms by allowing all e-NAM registered buyers to bid on lots created in their mandis.
- 1522 Mandis are onboarded on e-NAM portal and 2,67,719 Traders, 4518 Farmer Producer Organizations (FPOs), 1,16,042 Commission Agents and 1,79,41,613 farmers are registered as on 30.06.2025.

Inter mandi trade of 19.49 LMT and Rs.12.56 crore units of countable commodities (such as coconut, betel leaf, sweet corn, lemon, and bamboo) was transacted on the platform till 30.06.2025. Inter-State trade is 23,985 MT since inception till 30.06.2025.

Additionally, 9,450 Farmer Producer Organizations (FPOs) have been onboarded onto the Open Network for Digital Commerce (ONDC) where retail orders for agro-produce & value added produce can be placed directly to FPOs across the country. 216 FPOs have been onboarded to Government e-Marketplace (GeM) to facilitate government orders for agro produce can be placed directly.

- (e): To address logistical gaps and promote seamless inter-State agricultural trade, the Government has undertaken several initiatives which include:
 - i. FPO Trading Module was launched to allow to enable FPOs to trade directly from their collection centers without the need to transport produce to Agricultural Produce Market Committees (APMCs), thus reducing logistical challenges and costs.
 - ii. Development of e-NAM 2.0: To further enhance the platform, e-NAM 2.0 has been approved for development to integrate value-added services such as assaying, grading, logistics, packaging, etc.
- iii. States are being encourage to include enabling provisions in their APMC Acts so that reciprocal recognition of mandi licenses, unified licenses etc. are permitted.
- iv. Support and Grievance Redressal: A toll-free helpline (18002700224) is operational to assist e-NAM users, including farmers, in resolving logistics-related issues and other trade concerns.
